

**ANNEXURE-A**

**FORMAT OF DECLARATION OF ASSETS OF HON'BLE  
MR. JUSTICE JASGURPREET SINGH PURI, HIS SPOUSE  
AND DEPENDENTS AS ON 20.04.2021.**

<b>1.</b>	<b>All immovable properties held individually or jointly</b>	<b>Description &amp; Location</b>	<b>Remarks if any/Year of acquisition.</b>
<b>1.1</b>	<b>Self</b>	<p>i) Residential House in Sector 38-C, Chandigarh, measuring about One Kanal and having 1/3<sup>rd</sup> share in my name, 1/3<sup>rd</sup> share in the name of my brother and 1/3<sup>rd</sup> share in the name of my mother (since deceased).</p> <p>ii) Residential Plot measuring 215 Square Yards situated at Shivalik City, Kharar-Landran Road, Distt. SAS Nagar, Punjab.</p> <p>iii) Agricultural land measuring 5 Acres situated at Village Majra, District SAS Nagar, Punjab having ½ share in my name.</p>	<p>By inheritance</p> <p>Purchased in the year 2006.</p> <p>By inheritance</p>
<b>1.2</b>	<b>Spouse</b>	None	
<b>1.3</b>	<b>Dependents</b>	None	
<b>2.</b>	<b>Details of motor vehicles</b>	<b>Make/year</b>	
<b>2.1</b>	<b>Self</b>	One Hyundai i20 Car Model 2014.	
<b>2.2</b>	<b>Spouse</b>	None	
<b>2.3</b>	<b>Dependents</b>		
	<b>Daughter</b>	None	
	<b>Son</b>	None	
<b>3.</b>	<b>Ornaments &amp; other valuables</b>	<b>Approximate Total Weight</b>	

3.1	Self	Gold Ornaments of 110 gms. Approximately.
3.2	Spouse	Gold Ornaments of 480 gms. approximately. One pair of Diamond Earrings.
3.3	Dependents Daughter Son	Gold Ornaments of 90 gms. approximately. None
4.	Bank deposits, fixed deposits, shares/ Public Provident Fund, General Provident Fund, Debentures/ Mutual Funds, etc.	<b>Description &amp; Value</b>
4.1	Self	<ul style="list-style-type: none"> <li>i) Rs.10,64,048/- in Two Savings Bank Accounts with State Bank of India.</li> <li>ii) Rs.1,94,117/- in Savings Bank Account with ICICI Bank.</li> <li>iii) Rs.1,03,673/- in Saving Bank Account with HDFC Bank.</li> <li>iv) Rs.86,391/- in Savings Bank Account with Punjab State Cooperative Bank.</li> <li>v) Rs.6,00,000/- in SBI Life-Smart Elite Plan.</li> <li>vi) Rs.4,65,000/- approximately in Mutual Fund (SIP).</li> <li>vii) Rs.11,00,166/- in the PPF Account with State Bank of India.</li> <li>viii) Rs.4,81,185/- in the GPF Account.</li> </ul>

4.2	Spouse	<ul style="list-style-type: none"> <li>i) Rs.32,14,980/- in Savings Bank Account with State Bank of India.</li> <li>ii) Rs.1,06,500/- in Savings Bank Account with ICICI Bank.</li> <li>iii) Rs.1,04,577/- in Mutual Fund of L&amp;T.</li> <li>iv) FDR of Rs.95,000/- approximately with UCO Bank, jointly with mother.</li> </ul>	
4.3	<p>Dependent Daughter</p> <p>Son</p>	<ul style="list-style-type: none"> <li>i) Rs.40,400/- in Savings Bank Account with State Bank of India.</li> <li>ii) FDR of Rs.40,247/- with Punjab State Cooperative Bank.</li> <li>i) Rs.7405/- in Savings Bank Account with State Bank of India.</li> </ul>	
5.	Insurance Policy(ies)		
5.1	Self	<ul style="list-style-type: none"> <li>i) Life Insurance Policy with LIC of India of Rs.20,00,000/- (Sum Assured)</li> <li>ii) Rs.2,00,000/- in MAX Life Insurance Policy (ULIP).</li> </ul>	
5.2	Spouse	None	

<b>5.3</b>	<b>Dependent</b>		
	<b>Daughter</b>	None	
	<b>Son</b>	TATA AIA Life Insurance Policy of Rs.50,000/- (Sum Assured)	

**Place: Chandigarh**  
**Date: 22-04-2021**

**Sd/-**  
**Signature of the Hon'ble Judge**